

SCBs on behalf of CCBs for financing short terms agriculture lendings is provided only if the overdues of the CCBs do not exceed 60 per cent of the demand. Limits are sanctioned to the extent of the difference between realistic lending programme and minimum involvement fixed by NABARD. Draws on the credit limits are allowed subject to availability of non-overdue cover, compliance with the norms of financing small farmers, seasonality discipline and compliance with minimum involvement stipulation.

(c) In order to ensure adequate flow of credit for ensuring 1990 kharif season, NABARD has given some relaxations in regard to sanction and operation of the credit limits sanctioned to SCB viz. (i) the seasonality discipline has been dispensed with; (ii) maintenance of overdue cover during the year 1989-90 has been relaxed for draws on the credit limit sanctioned to CCBs; (iii) condoning defaults by SCBs in the repayment of loans; (iv) the condition that the SCBs and CCBs would have to maintain 75% of the stipulated minimum involvement on a weekly basis would be waived; and (v) sanction of additional limits would be considered. These relaxations would help the cooperative banks to meet the credit demand for 1990 kharif operations.

#### Checking Smuggling in Bihar

9386. SHRISURYANARAYAN YADAV: Will the Minister of FINANCE be pleased to state:

(a) the steps being taken to check the smuggle activities at those rivers of Bihar which flow from Nepal; and

(b) the number of smugglers arrested at those rivers along with smuggled good in the year 1989 and upto 31st March, 1990 and the value thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). The customs authorities remain vigilant against smuggling across the Indo-Nepal border including the Bihar sector and the riverine routes as borne out by the value of seizures effected on the Indo-Nepal border given in the table below. However, no seizures/arrests have been made on the riverine routes. 3 motor launches have since been allotted to Patna Preventive Collectorate to enable water borne patrolling of the riverine routes.

*Table*

*(Value: Rs. in lakhs)*

<i>Year</i>	<i>Value of good seized on the Indo-Nepal border</i>
<i>1</i>	<i>2</i>
1987	1297
1988	1659
1989	2051

#### Exhibition of Foreign Obscene Films

9387. PROF. RAM GANESH KAPSE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government are aware that during last few year there has been a spurt in exhibition of foreign obscene films and posters with suggestive titles;

(b) whether these films are being imported under NRI scheme;

(c) the number of complaints received from banning import of obscene films; and

(d) the steps Government propose to take to save our younger generation from